

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/99/2273/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the th 14 March, 2023

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/2023/2220 dtd. 14.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.03.2023, along with station leave permission, with his official vehicle, at own cost, from the morning of 16.03.2023 till the morning of 17.03.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/2274/dated , 14-03-2023

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)